## Communal riots over Ram Janam-bhoomi temple and Babiari Mosqoe dispute

42. SHRI CHIMANBHAI MEHTA: WiH the Minister of HOME AFFAIRS be pleased to state:

(a) the number of  $person_s$  killed i« the riots which broke out in various. States ag a sequel to the Ram Janam-bhoomi temple and Babari Mosque dispute at Ayodhya; nnd

(b) whether any foreign hand i\* suspected in fomenting these communal passions and disturbances, if so. what are the details thereof and what steps are being taken to counteract these forces?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECU-RITY (SHRI ARUN NEHRU): (a) The information is being collected and will be laid on the Table of the House on receipt.

(b) No direct involvement of any foreign Govt, or agency in the dispute over the Ram Jarfam-bhoom; temple,' Babari Masjid ha<sub>s</sub> so far come to notice.

## Full pension for government .servants after the commutation period

43. SHRI P. N. SUKUL; Will the PRIME MTNISTER be pleased to state:

(a) whether Government ate considering the question of restoring the full pension payable to a retired employee when ten years hav© passed after the commutation of one-third of his pension; and

(b) Ii' so. by when a decision is expected in this regard?

THE DEPUTY MTNISTER IN THE MINISTRY OF PERSONNEL, PUB-LIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI: (a) and (b) No, Sir. However, some organisations representing pensioners filed writ petitions in 19S3 in the Supreme Court seeking restoration of commuted value of pension. The Government have • submitted an equitable formulation the Court for consideration. *The* Court's decision is now awaited.

## Communal disturbances at Allahabad andl °the<sub>r</sub> place<sub>s</sub> of Uttar Pradesh

44. SHRI P. N. SUKUL: Will tha Minister of HOME AFFAIRS be pleased to state:

(a) what are the main reaS0tt<sub>s</sub> for the recent communal disturbance as Allahabad and other places in Uttar Pra-, desh;

(h) what are [he details of the loss ol human life and property in the said disturbances; and

(c) Whether the persons responsible for these disturbances have been identified and apprehended, if so, what action hag heen taken against them?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECU-RITY (SHRI ARUN NEHRU): (a) to (c) Serious communal incidents have recently taken place at Allahabad. MussafTirkhana. Meerut, Neoria and Shahjan" pur in Uttar Pradesh. These incident\* are the handiwork of miscreants and anti-social elements. A<sub>s</sub> per available information, in these incidents 48 per son<sub>s</sub> were killed, 145 persons sustained injuries and property worth Rs. 10.42 lakhs (aprox.) was destrpyed.

In all these incidents, the Government of Uttar Pradesh took appropriate measures, preventive and punitive under the law to control the situation and to deal with the miscreants. In Allahabad alone, the Government of Uttar Pradesh arrested 1,177 persons and these persona are being dealt with under the provision! of the law.

## Reservation for SC/ST and backward classes j., Assam

45. SHRI P. N. SUKUL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any discontentment amongst the students belonging  $t_0$  Scheduled CastefScheduled Tribes and backward classes  $i_n$  Assam agains, the reservation policv of the State Government; and